

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer and Posting.

Government Order No: **1920** -JK (LD) of 2024.
Dated : 19 - 02 - 2024.

In the interest of administration, sanction is accorded to the following transfers and postings with immediate effect:-

1. Mr. Ishtiyag Ahmad Wani, Special Secretary presently posted in the office of Managing Director, Power Development Corporation, J&K holding additional charge of Housing and Urban Development Department and Industries and Commerce Department is transferred and posted in the Industries and Commerce Department on full time basis;
Mr. Qureshi Tariq Mehmood, Special Secretary, Department of Law, Justice and Parliamentary Affairs shall, in addition to his own duties, look after the litigation work of the office of Managing Director, Power Development Corporation, J&K till further orders;
2. Mr. Pradeep Singh Thakur, Additional Secretary presently posted in the Department of Rural Development and Panchayati Raj is transferred and posted in the Housing and Urban Development Department vice Mr. Paramjeet Singh;
3. Smt. Vibhati Sharma, Additional Secretary presently posted in the Directorate of Geology and Mining, J&K Jammu holding additional charge of the office of Chief Executive Officer, Metropolitan Region Development Authority, Jammu is transferred and posted in the Directorate of Health Services, Jammu along with the post relieving Ms. Masroor Hassan from her additional charge;
4. Mtr. Shabnum Ayub Guna, Deputy Legal Remembrancer presently posted in the office of Board of Professional Entrance Examination, J&K is transferred and posted in the Directorate of Social Welfare, Kashmir relieving Mr. Syed Muzamil Shafee from his additional charge;
5. Mr. Paramjeet Singh, Assistant Legal Remembrancer presently posted in the Housing and Urban Development Department is transferred and posted in the Department of Rural Development and Panchayati Raj vice Mr. Pradeep Singh Thakur; and
6. Ms. Ishwin Kaur, Assistant Legal Remembrancer/District Litigation Officer presently posted in the Housing and Urban Development Department, Civil Secretariat, Jammu holding additional charge of the office of Chairman, Real Estate

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Regulatory Authority, J&K is transferred and posted in the Department of Rural Development and Panchayati Raj. However, she shall continue to look after the litigation work of the office of Chairman, Real Estate Regulatory Authority till further orders.

The above said officers shall be deemed to have been relieved from the date of issuance of this Order.

By Order of Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government.

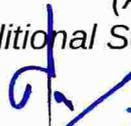
No: LAW-Estt/91/2022-10.

Dated: 19 – 02 – 2024.

Copy to the:-

1. Chairman, Real Estate Regulatory Authority, J&K Jammu.
2. Principal Secretary to the Lieutenant Governor, Raj Bhavan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Development Department.
5. Commissioner/Secretary to Government, Housing and Urban Development Department.
6. Commissioner/Secretary to Government, Industries and Commerce Department.
7. Secretary to Government, Department of Rural Development and Panchayati Raj.
8. Chief Executive Officer, Metropolitan Region Development Authority, Jammu.
9. Managing Director, Power Development Corporation, J&K.
10. Director, Geology and Mining, K&K Jammu.
11. Secretary, Board of Professional Entrance Examination.
12. Director Social Welfare, Kashmir.
13. Director Finance, Department of Law, Justice and Parliamentary Affairs.
14. Concerned officers for compliance.
15. Director, Health Services, Kashmir/Jammu.
16. Director, Archives, Archaeology and Museums, J&K Jammu.
17. Private Secretary to the Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Incharge Website.
20. Government Order file.


(Ashish Gupta)
Additional Secretary to Government.


19.02.2024